

published in Notification No. G.R.S.R. 47 (E) in Gazette of India dated the 4th February, 1993.

13.07 hrs

## BUSINESS OF THE HOUSE

[Placed in Library See No. L.T.4025/93]

[English]

**Madhya Pradesh Adhya Ksha taha  
Updhyaksha tath Neta Pralipaksha (Velan  
Tatha Batta) Lauces (Amendment) Act,  
1993 (President Act No. 9 of 1993)**

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMUKUL WASNIK): Sir, on behalf of Shri P. R. Kumaramanglam,

I beg to lay on the Table a copy of the Madhya Pradesh Adhyakash Tatha Updyakash Tatha Neta Pratipakash (Vetan Tatha Batta) Laws (Amendment) Act, 1993 (President Act No. 9 of 1993) (Hindi and English versions) published in Gazette of India dated the 3rd April, 1993, under sub-section (3) of section 3 of the Madhya Pradesh State Legislature (Delegation of Powers) Act, 1993.

[Placed in Library See No. L.T.4026/93]

13.06 hrs

**COMMITTEE ON PRIVATE MEMBERS'  
BILLS AND RESOLUTIONS**

**Minutes of fourteenth to Twenty-First  
sittings**

[English]

SHRI SIVAJI PATNAIK (Bhubaneswaar); Sir, I beg to lay on the Table the Minutes (Hindi and English versions) of the Fourteenth to Twenty-First sittings of the Committee on Private Members' Bills and Resolutions held during the current session.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI UKUL WASNIK): With your permission, Sir, I rise to announce that Government Business during the week commencing 10th May, 1993, will consist of:-

1. Consideration of any item of Government Business carried over from today's Order Paper.
2. Consideration and passing of:-
  - (a) The Salary, Allowances and Pension of Members of Parliament (Amendment) Bill, 1993
  - (b) The Employment of Manual Scavengers and Construction of Dry Latrines (Prohibition) Bill, 1993.
  - (c) The Beedi and Cigar Workers (Conditions of Employment) Amendment Bill, 1990 as passed by Rajya Sabha.
  - (d) The Central Laws (Extension to Arunachal Pradesh) Bill, 1992 as passed by Rajya Sabha.
  - (e) The Criminal Law (Amendment) Bill, 1992 as passed by Rajya Sabha.
  - (f) The Tezpur University Bill, 1992: passed by Rajya Sabha.
  - (g) The National Council for Teach